

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Kolkata Circuit Bench)**

**Appeal No. 277 of 2013**

**Dated : 9<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd.**

**....Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory  
Commission**

**....Respondent (s)**

**Counsel for the Appellant (s): Mr. Subir Kumar  
Mr. Sandip Mitra**

**Counsel for the Respondent(s): Mr. C.K. Rai  
Mr. Pratik Dhar**

**ORDER**

Post the matter for hearing on **10.12.2013 at Kolkata Circuit**

**Bench.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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